

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-6311
TO BE ANSWERED ON-05.04.2018
WIND POWER PROJECT IN KERALA

6311. SHRI M.B. RAJESH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) the status of wind power project proposed by National Hydroelectric Power Corporation (NHPC) in Attappady, Kerala;
- (b) the reasons for delay in the implementation of the said project;
- (c) whether NHPC has set any time frame for the speedy implementation of the project; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) & (b) The Govt. of Kerala has issued sanction order to set up 8 MW wind farm in Attappady / Agali Panchayat in Palakkad District on 15.12.2017. The draft agreement for handing over land to NHPC on "Right to Use" basis, draft PPA and tender document for the project are under examination.

(c)&(d) The expected time frame for commissioning of the project is 10 months from the award of the tender.
